HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu) *****

CORRIGENDUM

Due to inadvertence the place of postings of following Judicial officer was mentioned wrongly in Annexure 'A" to order no. 1885/RG/GS dated 16.12.2025, which may please be read as stated against their respective names:-

S.No.	Name	Present place of Posting
1.	Ms. Kalpana Revo	District Judge, LRP, Jammu
2.	Ms. Shilpa Dogra	Pr. Magistrate, JJB, Doda
3.	Ms. Neena Thakur	Munsiff, Udhampur
4.	Ms. Himani Parihar	Pr. Magistrate, JJB, Jammu
5.	Ms. Shazia Chowdhary	Munsiff, R.S Pura.

Inconvenience, if any, in this regard, is highly regretted.

No: 79/00-130/R9/4.5 Dated: 17-12-2025

Copy of the above forwarded to the:-

1.	Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh	١.
2.	Secretary to Hon'ble Mr./Mrs. Justice	
	for information of their Lordship's	
3.	Registrar Vigilance, High Court of J&K and Ladakh.	
	Director, J&K Judicial Academy, Jammu,	
	for information.	
5.	All the Pr. District and Sessions Judges of Jammu Province.	
	Concerned Judicial Officers	

- 6. Concerned Judicial Officers.
- 7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
- 8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar. for information and maintaining the record of the same.
- 9. Order File.